

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:133

ANSWERED ON:27.02.2007

ANGANWADI CENTRES

Reddy Shri Mekapati Rajamohan;Singh Shri Ganesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) The requirement of anganwadi centres in the country ;
- (b) The number of such centres that have since been established and how many are functional, State-wise ;
- (c) Whether the Government has reviewed the working of these centres ; and
- (d) If so, the outcome thereof ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) Anganwadi Centres are set up as per the population norms laid down under the Scheme. The National Common Minimum Programme of the Government envisages that attempts will be made to universalize the Integrated Child Development Services (ICDS) Scheme, to provide a functional Anganwadi Centre (AWC) in every settlement and ensure full coverage of all children. To fulfill this commitment, the ICDS Scheme has been expanded twice on the basis of the requirements received from the States. With these expansions, total number of sanctioned Projects, AWCs and Mini AWCs in the country, has gone up to 6291, 10.53 lakh and 36847 respectively.

The existing population norms are being revisited and further action for working out the requirement of additional ICDS projects /AWCs/ Mini-AWCs to universalize the ICDS Scheme will be taken once the new population norms are in place.

(b) State-wise number of AWCs sanctioned and operational is given in the Statement annexed.

(c) & (d) A number of evaluation studies on implementation of ICDS Scheme have been conducted. The latest appraisal has been made by National Institute of Public Cooperation and Child Development (NIPCCD) during 2006. The main findings of the study, on the working of these centres, are as under:

(i) 44 per cent AWCs covered under the study were found to be lacking PSE kits;

(ii) Disruption of supplementary nutrition was noticed on an average of 46.31 days at Anganwadi level. Major reason causing disruption was reported as delay in supply of items of supplementary nutrition;

(iii) 36.5 per cent mothers did not report weighing of new born children;

(iv) 29 per cent children were born with a low weight which was below normal (less than 2500 gm); 37 per cent AWWs reported non-availability of materials/aids for Nutrition and Health Education (NHED).

ANNEXURE-I

STATEMENT REFERRED TO IN PART (b) OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO. 133 FOR 27.02.2007 REGARDING ANGANWADI CENTRES BY SHRI GANESH SINGH AND SHRI M. RAJA MOHAN REDDY

Statement indicating Statewise number of Anganwadis (AWCs) Sanctioned and operationalised in the Country

Sl. State/UT	No. of Anganwadi Centres
No.	
	Sanctioned upto 31.3.2005
	Sanctioned Operational during 2005-06

1	Andhra Pradesh	56204	9562	58581
2	Arunachal Pradesh	2359	678	2359
3	Assam	25416	6659	25447
4	Bihar	60813	19715	57767
5	Chhattisgarh	20289	9148	20401
6	Goa	1012	0	1012
7	Gujarat	37961	3523	37512
8	Haryana	13546	2813	15967
9	Himachal Pradesh	7354	10894	7354
10	Jammu & Kashmir	18772	0	10398
11	Jharkhand	24171	6683	21459
12	Karnataka	40301	11313	44609
13	Kerala	25393	3258	25382
14	Madhya Pradesh	49787	9537	49806
15	Maharashtra	62716	12864	68184
16	Manipur	4501	0	4501
17	Meghalaya	2218	961	3143
18	Mizoram	1361	231	1592
19	Nagaland	2770	265	2770
20	Orissa	34201	3279	34997
21	Punjab	14730	2691	14730
22	Rajasthan	35821	11041	38414
23	Sikkim	500	488	757
24	Tamil Nadu	42677	3049	42677
25	Tripura	3874	2220	6059
26	Uttar Pradesh	106059	31498	116740
27	Uttaranchal	6658	1134	7579
28	West Bengal	57540	17100	55064
29	A & N Islands	527	94	621
30	Chandigarh	300	29	329
31	Delhi	3902	526	4011
32	Dadra & N Haveli	138	77	138
33	Daman & Diu	87	10	97
34	Lakshadweep	74	0	74
35	Pondicherry	677	11	677
	All India	764709	181351	781208